

**HIGH COURT OF JAMMU AND KASHMIR**  
(Office of the Registrar General at Srinagar)

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**ORDER**

**No: 693**

**Dated: 31.10.2015**

In the interest of the administration of justice, following transfers and postings of Judicial Officers are hereby made:

- 1) Mrs. Kaneez Fatima, District & Sessions Judge (Super Time Scale), is posted as Member, J&K Sales Tax Tribunal, vice Sh. Mohammad Akram Choudhary.
- 2) Sh. Ashok Kumar Koul, District & Sessions Judge (Super Time Scale), is posted as Special Judge, Anti-Corruption, Jammu, vice Sh. Sanjay Dhar.
- 3) Sh. Sanjay Dhar, Special Judge, Anti-Corruption, Jammu, is transferred and posted as Principal District & Sessions Judge, Kathua, vice Sh. Puneet Gupta.
- 4) Sh. Mohammad Akram Choudhary, Member, J&K Sales Tax Tribunal, is transferred and posted as 1<sup>st</sup> Additional District & Sessions Judge, Jammu, vice Ms. Bala Jyoti.
- 5) Ms. Bala Jyoti, 1<sup>st</sup> Additional District & Sessions Judge, Jammu, is transferred and posted as Presiding Officer, J&K One Man Forest Authority, against an available post.

**Note: 1) All the transferees shall move simultaneously after handing over charge to the available Judicial Officers at their headquarters.**

**2) Mrs. Kaneez Fatima, District & Sessions Judge (Super Time Scale) and Ms. Bala Jyoti, District & Sessions Judge (Selection Grade), shall join in the Srinagar/Jammu Wings of the Hon'ble High Court respectively till such time that their posting on deputation is cleared by the Government.**

By Order

  
(M. K. Hanjura)  
Registrar General

No. 18934-53/GS

Dated: 31.10.2015

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
....for Information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,  
....for Information.
5. Concerned Officers, for information and necessary compliance.
6. All Principal District & Sessions Judges, \_\_\_\_\_,
7. Joint Registrar Judl./Protocol, High Court of J&K, Jammu/Srinagar,
8. Chief Accounts Officer, High Court of J&K, Srinagar,  
....for Information and necessary action.
9. Incharge, NIC, High Court of J&K, for uploading the same on High Court website.
9. Office file.

  
Registrar General